GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1606

TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

FAKE CURRENCY NOTES

†1606. SHRI VISHNU DAYAL RAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the para military forces and other agencies have recovered a large number of fake currency notes being smuggled from across the border;
- (b) if so, the details and value of fake currency notes of two thousand and five hundred denomination recovered so far; and
- (c) the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c): As per the data available with the National Crime Records Bureau (NCRB) the details of the Fake Indian Currency Notes (FICN) seized by various security agencies during the current year (upto 18.6.2019) is at Annexure A.

The Government has taken various steps to check the smuggling and circulation of fake Indian currency notes in the country, which inter alia, include:-

L.S.US.Q.NO. 1606 FOR 02.07.201

- i) FICN Coordination Group (FCORD) has been formed by the MHA to share intelligence/information among the security agencies of the state/centre to counter the problem of circulation of fake currency notes in the country.
- ii) A Terror Funding and Fake Currency Cell (TFFC) has been constituted in NIA to investigate terror funding and fake currency cases.
- iii) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling and circulation of fake currency notes.
- iv) Security at the international borders has been strengthened by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observation posts along the international border, erection of border fencing and intensive patrolling.

Government of India, Ministry of Home Affairs(MHA), National Crime Records Bureau Fake Currency Compilation System(Jaali Mudra Sankalan Pranalay) Statewise Statistical Report Report Between :01/01/2019 to 18/06/2019

Combined Cases(Transfered + Non-Transfered) - Agency: All Agencies

SI.No	Agency	State	Denomination												Total Notes	Total Value	Total FIR	Total Accused	
			2000	1000	500(O)	500(N)	200	100	50(O)	50(N)	20	10	5	2	1				
			(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)	(S)		
1	SCRB	ANDHRA PRADESH	374	0	0	322	11	0	0	0	0	0	0	0	0	707	911200	7	12
2	SCRB	ASSAM	325	0	0	19	21	0	0	0	0	0	0	0	0	365	663700	2	3
3	SCRB	BIHAR	200	0	0	0	0	0	0	0	0	0	0	0	0	200	400000	4	1
4	SSB	BIHAR	15	0	0	44	40	380	0	210	0	0	0	0	0	689	108500	3	3
5	SCRB	CHHATTISGARH	15	0	0	45	1	4	0	0	0	0	0	0	0	65	53100	3	5
6	SCRB	DELHI	560	0	32	0	24	1063	507	0	21	15	0	0	0	2222	1273020	3	0
7	SCRB	GUJARAT	2963	1328	1326	841	515	5381	236	28	12	13	0	0	0	12643	8992170	45	42
8	SCRB	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0
9	SCRB	JAMMU AND KASHMIR	0	0	13	0	43	0	0	0	0	0	0	0	0	56	15100	1	0
10	SCRB	KARNATAKA	4118	0	0	62	33	750	40	0	0	0	0	0	0	5003	8350600	12	26
11	SCRB	KERALA	317	0	0	228	9	177	4	0	0	0	0	0	0	735	767700	12	20
12	SCRB	LAKSHADWEEP	5	0	0	0	4	0	0	0	0	0	0	0	0	9	10800	1	1
13	SCRB	MADHYA PRADESH	17	0	0	57	14	309	0	12	0	0	0	0	0	409	96800	5	23
14	SCRB	MAHARASHTRA	6447	53	0	7087	721	1667	54	34	0	2000	0	0	0	18063	16825800	40	47
15	SCRB	MIZORAM	186	0	0	913	0	0	0	0	0	0	0	0	0	1099	828500	3	6
16	SCRB	PUDUCHERRY	0	0	0	0	0	19	0	0	0	0	0	0	0	19	1900	1	0
17	SCRB	PUNJAB	356	41	50	79	275	10	0	0	0	0	0	0	0	811	873500	6	11
18	SCRB	RAJASTHAN	321	0	0	179	135	40	0	0	0	0	0	0	0	675	762500	13	21
19	SCRB	TAMIL NADU	2587	0	2	2657	241	251	0	84	0	0	0	0	0	5822	6581000	24	31
20	SCRB	TELANGANA	0	1	9	0	0	2	0	0	0	0	0	0	0	12	5700	1	2
21	SCRB	UTTAR PRADESH	1361	32	208	806	225	1643	24	0	7	12	0	0	0	4318	3471760	35	16
22	BSF	WEST BENGAL	400	0	0	38	0	0	0	0	0	0	0	0	0	438	819000	4	0
23	SCRB	WEST BENGAL	4319	0	117	513	0	27	0	0	0	0	0	0	0	4976	8955700	57	112
Total			24886	1455	1757	13890	2312	11723	865	368	40	2040	0	0	0	59336	60768050	284	382
Value			Rs. 4.97 crores		Rs. 0.08 crores	Rs. 0.69 crores													